

Central Administrative Tribunal, Principal Bench

O.A. No. 737/95

New Delhi this the 7th day of September, 99

Hon'ble Shri S.R. Adige, Vice Chairman (A)
Hon'ble Shri Kuldip Singh, Member (J)

1. Ramesh Chand s/o Shri Inder Raj,
(Sub Inspector (Executive) (D-2075)
R/o village Berli Kalan,
Post office Musepur, Distt. Rewari,
Haryana.
2. Krishan Gaur s/o Sh. Dhani Ram Gaur,
(Sub Inspector (Executive) (D-2054)
R/o House No. 437/11, Near Kabir Bhawan,
Jacubpura, Gurgaon (Haryana) Applicants

By Advocate Shri Shyam Babu
Sh. Krishan Gaur, applicant no. 2 in person

Versus

1. Commissioner of Police-Delhi,
Police Headquarters,
IP Estate, New Delhi.
2. Additional Commissioner of Police (Admn)
Police Headquarters,
IP Estate, New Delhi. Respondents

By Advocate Shri Anil Singhal proxy for Sh. Anoop Bagai

ORDER (ORAL)

By Hon'ble Mr. S.R. Adige, Vice Chairman (A):

Shri Shyam Babu, counsel for applicants, on
instructions from Shri Krishan Gaur - applicant no. 2, who is
present in person, seeks permission to withdraw the O.A.
Permission sought for is granted and the O.A. is dismissed as
withdrawn.

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(KULDIP SINGH)
MEMBER (J)

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Adige
(S.R. ADIGE)
VICE CHAIRMAN (A)